



Standing Committee Report Summary

The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010

- The Standing Committee on Human Resource Development submitted its 234th Report on 'The Central Educational Institutions (Reservation in Admission) Amendment Bill on February 25, 2010. The Chairman of the committee is Shri Oscar Fernandes. The Bill was introduced in the Rajya Sabha on August 6, 2010. The Bill seeks to amend the Central Educational Institutions (Reservation in Admission) Act, 2006 (Principal Act).
- The Principal Act provides for reservation of seats for students belonging to SCs (15% of seats), STs (7.5% of seats) and OBCs (27% of seats) in certain central educational institutions. The bill seeks to add a proviso that any central educational institutions in tribal areas state seats should have a reservation for SCs, STs and OBCs. The Committee agreed with the insertion of the 'State seats' which could help the local population of those areas.
- The Bill states that in case the SC, ST, or both SC and ST reservation taken together exceed their prescribed limit but are less than 50% then the remaining number of seats (to the extent of a total of 50% reservation) shall be

- reserved for the OBCs. The Committee agrees with this but acknowledges the problems in the reservation for the OBCs in different states. The Committee is of the view that the SC and ST reservation should be taken as a compulsory component and the remaining seats shall be reserved for the OBCs.
- In cases where the SC and ST reservation exceeds the 50% limit, the Bill states that the no seats shall be reserved for the OBCs and the number should be reduced in the following year. The Committee is of the view that the Department may decide whether to increase the limit (as was in the case of Tamil Nadu) for the states which have data available on this.
- The Bill extends the time frame from three to six years for central educational institutions to increase their reserved seats. The Committee says that initiative has been taken to put the required infrastructure for this increase but there could be a problem with the availability of qualified and experienced faculty for additional students.

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